## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) NO. 11/Chd/Pb/2017 alongwith CA No. 42/2017.

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.....Applicant/Petitioner.

Versus

Nexgen Laminators Pvt. Ltd. and Ors.

.....Respondents.

Present:

Mr. Gaurav Goel, Advocate for petitioner.

Ms. Eshna Kumar, Advocate for respondents.

Due to rush of work, adjourned to 17.04.2017 for hearing as the

Bench is not sitting upto 16.04.2017, being vacations.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

April 07, 2017